

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CIVIL) No(s). 8/2025

IN RE: 2 MILLION LIVES AT RISK, CONTAMINATION IN JOJARI RIVER,
RAJASTHAN Petitioner(s)

VERSUS

Respondent(s)

[WITH OFFICE REPORT].....[TO BE HEARD BY: HON'BLE
MR. JUSTICE VIKRAM NATH AND HON'BLE MR. JUSTICE SANDEEP MEHTA]
IA No. 298385/2025 - INTERVENTION/IMPLEADMENT

WITH

C.A. No. 5517-5519/2022 (XVII)
FOR INTERVENTION APPLICATION ON IA 72275/2024
IA No. 72275/2024 - INTERVENTION APPLICATION

C.A. No. 8748/2022 (XVII)
FOR ADMISSION and I.R. and IA No.162203/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT

C.A. No. 9057-9058/2022 (XVII)
FOR ADMISSION and I.R. and IA No.166086/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.177541/2022-STAY APPLICATION

C.A. No. 9010-9011/2022 (XVII)
IA No.168478/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.179858/2022-STAY APPLICATION

Date : 04-08-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

By Courts Motion, AOR

For Petitioner(s) :Mr. Saurabh Rajpal, AOR
M/S. Aura & Co., AOR

Mr. Shiv Mangal Sharma, A.A.G.
Mr. Nikhil Jain, AOR
Ms. Divya Jain, Adv.
Ms. Arveen Sekhon, Adv.

For Respondent(s) :Mr. Pallav Sisodia, Sr. Adv.
Mr. Rishabh Sancheti, Adv.
Mr. Digvijay Singh, Adv.
Ms. Padma Priya, Adv.
Mr. Nishant Kumar, Adv.
Mr. Aquib Ali Khan, Adv.
Mr. K. Paari Vendhan, AOR

Mr. Siddharth Praveen Acharya, AOR
Mrs. Sapna Bhardwaj, Adv.
Mr. Bhuvnesh Vyas, Adv.

Mr. Milind Kumar, AOR

Ms. Archana Pathak Dave, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Harshita Choubey, Adv.
Mr. Aditya Dixit, Adv.
Mr. Udit Dediya, Adv.
Mr. Varun Chugh, Adv.
Mr. Rohan Gupta, Adv.

Mr. Avijit Roy, AOR

Mr. S.V Raju, A.S.G.
Mr. Shiv Mangal Sharma, A.A.G.
Mr. Saurabh Rajpal, AOR
Ms. Arushi Rathore, Adv.

Mrs. Archana Pathak Dave, A.S.G.
Mr. Sudarshan Lamba, AOR
Ms. Harshita Choubey, Adv.
Mr. Aditya Shankar Dixit, Adv.
Mr. Udit Dedhiya, Adv.
Mr. Varun Chug, Adv.

Mr. Azmat Hayat Amanullah, AOR
Mr. Arpit Gupta, AOR
Mr. Chandrika Prasad Mishra, AOR

Mr. Nishant Awana, AOR
Mr. Suraj Kundu, Adv.
Mr. Amogh Pandey, Adv.

Mr. Dama S. Naidu, Sr. Adv.
Mr. Vinay Kothari, Adv.
Mr./Ms. Mehul Kothari, Adv.
Ms. Alabhya Dhamija, AOR

Mr. Pallav Sisodia, Sr. Adv.
Mr. Rishabh Sancheti, Adv.
Mr. Digvijay Singh, Adv.

Ms. Padma Priya, Adv.
Mr. Nishant Kumar, Adv.
Mr. Aquib Ali Khan, Adv.
Mr. K. Paari Vendhan, AOR

Mr. Avishkar Singhvi, Adv.
Mr. Neil Chatterjee, Adv.
Mr. Abhinav Srivastav, Adv.
Mr. Utsav Saxena, Adv.
Ms. Ria Bansal, Adv.
M/S. Trilegal Advocates On Record, AOR

Mr. Sarvesh Bisarai, Adv.
Mr. Prakash Chandra Sharma, Adv.
Mr. Nishant Bhardwaj, AOR

Mr. S.V Raju, A.S.G.
Mr. Shiv Mangal Sharma, A.A.G.
Mr. Saurabh Rajpal, AOR
Ms. Arushi Rathore, Adv.

Mr. Siddharth Praveen Acharya, AOR
Mrs. Sapna Bhardwaj, Adv.
Mr. Bhuvnesh Vyas, Adv.

Mr. Digvijay Singh, Party-in-person

Mr. Raghunatha Sethupathy B, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard Mr. S.V Raju, learned Additional Solicitor General, Mr. Pallav Sisodia, learned senior counsel, Mr. Dama S. Naidu, learned senior counsel, Mr. Avishkar Singhvi, learned counsel and other counsel representing their respective respondents.

We have also heard the Chief Secretary, Rajasthan.

List on 7th August, 2026 for delivery of orders.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

